

Declaration of Assets and Liabilities

Year 2024-25

ASHISH KUMAR RANDAN, son/daughter/wife of AJAY SAH,

aged 27 years, belonging to BHAR MODHAN SABHA, PATNA
service and presently working as OFFICE ATTENDANT

give herein below the details of the assets (immovable, movable, bank balance, etc.) of
myself, my spouse and dependants*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S)	Dependant t-1 Name	Dependant-2 Name	Dependant t-3 Etc. Name
(i)	Cash	5,000	NIL	NIL	—	—
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	SBIA 2910,000 CBIA 900 DBIA 22500	—	—	—	—
(iii)	Bonds, Debentures and Shares in companies	PPFA 256000 RD 5,000 (month)	—	—	—	—
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	Mutual Fund (STP) Rs. 3000 (month) LIC 31586 (year)	—	—	—	—
(v)	Motor Vehicles (details of make, etc.)	NIL	—	—	—	—
(vi)	Jewellery (give details of weight and value)	NIL	—	—	—	—
(vii)	Other assets, such as values of claims / interests	—	—	—	—	—

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

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B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S)	Dependan t-1 Name	Dependan t-2 Name	Dependant- 3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	NMC	—	—	—	—
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	16 PHUR	—	—	—	—
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	—	—	—	—	—
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	—	—	—	—	—
(v)	Others (such as interest in property)	—	—	—	—	—

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note : Please give separate details for each item]

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on ,
(a)	(i) Loans from Banks	SBP, BVM → 4123192052/	5,00,000 (APR 2017)
	(ii) Loans from financial institutions	SBP BVM 42478102856	1,00,000 (APR 2017)
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	—	—
	(b) dues to departments dealing with supply of water	NMC	—
	(c) dues to departments dealing with supply of electricity	—	—

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	(d) dues to departments dealing with telephones	NIL	—
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	NIL	—
	(f) Other dues, if any	—	—
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	CTPR48106	—
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	NIL	—
	(iii) Sales Tax [Only in case of proprietary business]	—	—
	(iv) Property Tax	—	—

C. Personal Detail

GPF/CPF/PRAN No. :-

110105365673

Gender :-

M (M/F)

Date of Birth :-

28091997 (DD/MM/YYYY)

Class/Group :-

C (A/B/C)

Cadre :-

BIHAR LEGISLATIVE ASSEMBLY, SEC, PARNA
(Full Name e.g. B.A.S.-Bihar Administrative Service,
B.S.S.- Bihar Secretariat Service etc.)

Home District :-

KHAGARTA

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature

Ashish Kumar Ranjan

Name of Employee:

ASHISH KUMAR RANDAN

Designation:

OFFICE ATTENDANT

Department:

BIHAR NIDHAN SABHA, PARNA

Place:

PARNA

Date:

17/02/25

Ashish Kumar Ranjan